

**Central Administrative Tribunal  
Principal Bench, New Delhi**

O.A.No.4117/2016

Friday, this the 16<sup>th</sup> day of December 2016

**Hon'ble Dr. K.B. Suresh, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mr. Bajrang Lal Sharma  
Age 59 years  
s/o late Mr. G C Sharma  
Working as Junior Engineer (Elect)  
At office of AE (Elect) CPWD, Block D  
GPOA Complex, INA, New Delhi

Under office of Delhi Central Electrical  
Division-7 East Block-3, R K Puram  
New Delhi

R/o WZ-147, Palam Village  
New Delhi  
Post JE (Electrical) (Group B)

(Mr. Padma Kumar S, Advocate) ..Applicant

Versus

1. Union of India through the Secretary  
Ministry of Urban Development  
Nirman Bhawan, New Delhi – 11
2. Director General  
Central Public Works Department  
Nirman Bhawan, New Delhi – 11
3. Superintending Engineer (Elect.)  
Delhi Central Electrical Circle 9  
East Block I  
CPWD, R K Puram, New Delhi-66

..Respondents

**O R D E R (ORAL)**

**Dr. K.B. Suresh:**

After having heard the learned counsel for the applicant for some time, we feel that the matter can be closed if we give a direction to the

respondents to dispose of Annexure A-1 representation dated 26.08.2016 and pass a speaking and reasoned order within a period of one month from the date of receipt of a copy of this order. Ordered accordingly.

2. The O.A. stands disposed of. No costs.

**( K.N. Shrivastava )**  
**Member (A)**

**( Dr. K.B. Suresh )**  
**Member (J)**

**December 16, 2016**  
/sunil/